

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 158 of 2015**

**Dated: 10<sup>th</sup> July, 2017**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. ...**

**Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors. ...**

**Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

**ORDER**

Since the posts of Judicial/Technical Members are lying vacant and the selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **23.08.2017.**

PPS/Court Master

*tpd*